

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2374**

TO BE ANSWERED ON THE 9TH MARCH, 2021/ PHALGUNA 18, 1942 (SAKA)

ANDHRA PRADESH DISHA BILL-2020

2374. SHRI M.V.V. SATYANARAYANA:

SHRI TALARI RANGAIAH:

SHRI LAVU SRI KRISHNA DEVARAYALU:

SHRIMATI GODDETI MADHAVI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government intends to provide assent to the Andhra Pradesh Disha (Special Courts for specified offences against women and children) Bill, 2020;

(b) if so, the details thereof;

(c) the manner in which the Government plans to expedite verdicts in trials of the heinous offence of rape; and

(d) the measures taken by the Government for women safety in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI G. KISHAN REDDY)

(a) & (b): The Andhra Pradesh Disha (Special Courts for Specified Offences against Women and Children) Bill, 2020 reserved by the Governor has been received in January 2021 for assent of the President of India. As per practice bills received from States for assent of President are processed in consultation with the nodal ministries/departments. Accordingly, the consultation process with various ministries/departments concerned with Andhra Pradesh Disha (Special Courts for specified offences against women and children) Bill, 2020 has been initiated. Based on their inputs, Bill will be processed further.

(c): The Criminal Law Amendment Act, 2018, prescribes timelines for investigation and trial in respect of rape cases.

(d) : The Government has taken various measures for women safety which are briefly as under:

(i) Emergency Response Support System provides a pan-India single internationally recognized number (112) based system for all emergencies.

(ii) Cyber crime reporting portal has been launched.

(iii) Safe City projects have been sanctioned in 8 cities in 1st Phase.

(iv) An online analytic tool “Investigation Tracking System for Sexual Offence” has been launched.

(v) Upgradation of Forensic Science infrastructure has been undertaken.

In addition to the above-mentioned measures, Ministry of Home Affairs has been issuing advisories from time to time to States/UTs to deal with crimes against women, which are available at www.mha.gov.in .
